

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2277
ANSWERED ON TUESDAY, THE 21ST MARCH, 2023**

CSR SPENDING BY PSUs AND PRIVATE SECTOR UNITS

QUESTION

2277. SHRI R. GIRIRAJAN:

Will the Minister of Corporate Affairs be pleased to state:

- (a) the aggregate spending in the last five years by the PSUs and private sector units on Corporate Social Responsibility;
- (b) whether Government has received any amount from PSUs and Non PSUs for the development of essential-infrastructure at industrial-centres like Ennore, Tambaram, Sriperumpudur, Irungattukottai, Padappai in Tamil Nadu and details thereof;
- (c) whether Government has any check and monitoring system to examine if the CSR funds were spent genuinely for the said purposes and details thereof; and
- (d) the amount received from public limited and private limited companies for the same and details of the expenditure incurred in the last five years, State-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a): The broad framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. On the basis of annual filings made by Companies in the MCA21 registry, the aggregate CSR spent by Public Sector Undertakings (PSUs) and Non-PSUs during the Financial Years (FY) 2016-17 to 2020-21 are given below:

Nature of Company	Total Amount Spent (Rs. in crores)
Public Sector Undertakings (PSUs)	20,959.94
Non-PSUs	81,399.20
Grand Total	1,02,359.14

(Data up to 30.09.2022) [Source: National CSR Data Portal]

(b): Under the CSR framework, the companies are required to spend the CSR amount on the activities enlisted in the Schedule VII of the Act. All data related to CSR filed by companies in MCA21 registry is available in public domain and can be accessed at www.csr.gov.in. The Ministry does not maintain the CSR expenditure data separately for industrial centre-wise. However, on the basis of filings made in

the MCA21 registry, the aggregate CSR spent by PSUs and Non-PSUs in Tamil Nadu during the FY 2016-17 to 2020-21 are given below:

CSR Expenditure by PSUs and Non-PSUs in Tamil Nadu ((Rs. in crores)	
Nature of Company	Total Amount Spent
PSUs	468.05
Non-PSUs	3844.31
Grand Total	4,312.36

(Data up to 30.09.2022) [Source: National CSR Data Portal]

(c): The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. The corporate governance framework along with the existing legal provisions such as mandatory disclosures, accountability of the CSR Committee and the Board, provisions for statutory audit of accounts of the company etc. provide safeguards in this regard. Whenever any violation of CSR provisions is reported, action against such non-compliant companies are initiated as per provisions of the Companies Act, 2013 after due examination of records and following due process of law. Further, the amendments in the Companies (CSR Policy) Rules, 2014 notified on 22nd January 2021 have strengthened the CSR eco-system by bringing more objectivity, transparency, entrusting more responsibility on the Board and enlarging the disclosures by the companies.

(d): On the basis of annual filings made by Companies in the MCA21 registry, the CSR funds spent by the companies (both public limited and private limited companies) in different States /Union Territories (UTs) for the FY 2016-17 to 2020-21 is at Annexure. Further, the companies are required to file the CSR data for the financial year 2021-22 on or before 31.03.2023.

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 2277 FOR 21.03.2023

States/UTs-wise CSR Expenditure (Rs. in crores)						
S. No.	States/UT	FY 2016-17	FY 2017-18	FY 2018-19	FY 2019-20	FY 2020-21
1	Andaman and Nicobar	0.63	0.73	0.82	1.29	2.86
2	Andhra Pradesh	743.68	575.07	665.97	710.12	715.81
3	Arunachal Pradesh	24.05	11.91	24.56	18.02	10.58
4	Assam	256.92	211.33	210.00	285.00	167.78
5	Bihar	100.62	106.17	137.57	110.48	79.30
6	Chandigarh	21.96	20.51	11.46	15.58	13.19
7	Chhattisgarh	84.66	176.70	149.35	269.68	307.83
8	Dadra and Nagar Haveli	7.37	6.98	13.48	18.34	21.98
9	Daman and Diu	2.63	20.23	6.25	9.53	5.25
10	Delhi	460.25	579.37	750.76	829.50	713.58
11	Goa	36.25	53.77	46.77	43.91	41.78
12	Gujarat	865.30	967.97	1,082.18	984.15	1,443.62
13	Haryana	386.17	363.43	378.11	536.57	542.45
14	Himachal Pradesh	22.83	69.23	78.79	78.61	105.01
15	Jammu And Kashmir	42.65	50.77	36.44	25.27	35.47
16	Jharkhand	95.49	109.23	109.80	155.21	210.27
17	Karnataka	875.41	1,145.42	1,252.23	1,448.08	1,265.05
18	Kerala	133.82	219.73	354.78	298.56	286.52
19	Lakshadweep	-	2.27	0.39	-	0.01
20	Madhya Pradesh	161.11	163.92	243.55	215.33	354.50
21	Maharashtra	2,414.80	2,797.53	3,147.66	3,348.82	3,426.31
22	Manipur	12.35	4.81	7.81	14.21	10.30
23	Meghalaya	9.75	11.18	16.54	17.65	12.46
24	Mizoram	0.08	1.28	0.11	0.25	0.97
25	Nagaland	0.53	1.81	2.12	5.10	3.57
26	Odisha	325.89	504.22	697.91	716.81	567.63
27	Puducherry	7.43	6.09	9.15	11.32	11.97
28	Punjab	75.05	112.36	166.85	188.52	137.29
29	Rajasthan	353.22	443.35	595.49	734.12	657.86
30	Sikkim	6.71	7.00	5.87	10.99	15.16
31	Tamil Nadu	547.94	669.65	877.08	1,072.02	1,145.67
32	Telangana	256.15	380.57	428.06	445.80	624.22
33	Tripura	1.25	1.88	23.06	9.40	9.29
34	Uttar Pradesh	321.23	435.21	521.32	577.91	870.13
35	Uttarakhand	102.37	85.79	172.31	124.70	155.43
36	West Bengal	275.68	338.32	382.23	422.95	464.65
37	NEC/ Not mentioned*	7.63	137.93	4.44	26.41	176.20
38	PAN India**	4,567.46	5,505.31	6,429.81	9,385.41	7,684.81
39	Contribution to Funds included in Schedule VII	787.22	799.18	1,155.86	1,789.15	3,417.89
Grand Total (in Cr.)		14,394.55	17,098.20	20,196.95	24,954.78	25,714.65

(Data up to 30.09.2022) [Source: National CSR Data Portal]

*Companies did not specify the name of State where projects were undertaken.

**Companies indicated name of more than one State where projects were undertaken.
